NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



T.v.P. Sai Vil

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/30/2016 PETITION NUMBER

NAME OF THE PETITIONER(S) : N.Kannan

: Sri Selvanarayana Packaging P Limited & 8 others NAME OF THE RESPONDENT(S)

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

Counsel 1

P. Litimer

(1) T.v.P. SaiVihan M Cibri Vishnu (1) R. SIVAKNMAN Corned J. R, R2 R32R5

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri R Siyakumar, counsel for R1 to R3, R5 present and filed statement of accounts on their behalf by furnishing a copy of the same to the other side. Counsel for petitioner pointed out that there is a variation in the statement of accounts given by the respondents. Counsel for respondents is directed to file a detailed statement of expenditure by way of an affidavit by the next date of hearing and argue the case. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)